

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3189  
ANSWERED ON:24.04.2012  
STAMPEDE CASES  
Singh Shri Ratan;Vasava Shri Mansukhbhai D.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of stampede has been reported in the country;
- (b) if so, the total number of persons killed/injured, gender-wise during each of the last three years in such stampedes, State-wise;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof;
- (e) the details of the financial assistance provided to the families of the victims during the said period, State-wise;
- (f) the details of directives issued by the Union Government to the State Governments on crowd management and evacuation procedures to prevent such cases in future; and
- (g) the details of the steps taken to ensure implementation of such directives/guidelines?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): As per available information, the details of incidents of stampede during the last three years are as under:-

Place	Date	State/UT	No. of Persons#
			Killed Injured
Kanakadurga Temple, Vijaywada	03.01.2008	Andhra Pradesh	06 -
Mata Janaki Temple, Karila	26.03.2008	Madhya Pradesh	08 11
Jagannath Temple Puri	04.07.2008	Orissa	06 03
Nainadevi Temple, Bilaspur	03.08.2008	Himachal Pradesh	147 150
Chamunda Devi Temple, Jodhpur	30.09.2008	Rajasthan	215 100
Levva Patel Sanskritik Bhawan, Rajkot	20.12.2009	Gujarat	09 50
Jetty Ghat, Kakdwip, South 24 Parganas	14.01.2010	West Bengal	07 16
Pratapgarh	04.03.2010	Uttar Pradesh	63 28
Hadrwar Kumbh	14.04.2010	Uttarakhand	05 14
Jagannath Temple	13.07.2010	Orissa	01 02
Pullumedu Idukki District	14.01.2011	Kerala	102 71
Chehallum District Ratlam (MP)	14.01.2012	Madhya Pradesh	12 04

# Gender-wise data is not centrally maintained in each case.

(c) to (e): Since the responsibility for arrangements of Law and Order for such occasions entirely vests with the State Government, it is the State Government which takes up inquiry in this regard. Further, it also provides medical assistance and other necessary relief to the persons/families affected in such incidents.

(f) to (g): A detailed advisory was issued to all States/UTs on 01.10.2008 making the State/UTs aware of the need to manage such gatherings and suggesting measures such as allowing manageable number of persons to visit the temple/shrines at a particular time; proper access control procedure/system at every entry/exit point; establishing sound alert system; regular training of staff in evacuation procedures; etc. to avoid recurrence of incidents of stampede in future. Further, on the basis of inputs received from security agencies, advisories are being issued from time to time.